

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1878
ANSWERED ON:23.08.2012
LAND ACQUISITION FOR PMGSY
Rajaram Shri Wakchaure Bhausahab

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has paid compensation to the people/parties affected due to the land acquisition for the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the State-wise details thereof as on date; and
- (c) if not, the reasons therefor and the time by which the payment is likely to be made?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Rural road is a State subject and execution of Pradhan Mantri Gram Sadak Yojana (PMGSY) is done by the State Governments. As per the guidelines, ensuring the availability of land for taking up the road works under the programme is the responsibility of the State Government, for which, the Government of India does not provide funds for land acquisition.